

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
A.B.A. No. 7582 of 2020**

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**CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN**  
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**05/Dated: 26<sup>th</sup> March, 2021**

Heard through V.C.

2. At the request of learned counsel for the petitioner,  
put up this case on 09.04.2021.

**(Deepak Roshan, J.)**

Amardeep/